

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/95/(IB)/2017
NAME OF THE PETITIONER(S) : IDBI CAPITAL MARKETS & SECURITIES LTD
NAME OF THE RESPONDENT(S) : SURANA INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Elayadityan

V.M. PARTHA .

(Remedial Associates).

Operational Credit.

V.M. PARTHA

ORDER

Counsel for the Applicant present and filed an affidavit in relation to the service provided on the Corporate Debtor. The same is placed on record. The **Registry** is directed to issue notice to the Respondent for his appearance on the next date of hearing. Counsel for the Petitioner is also directed to send fresh private notice to the Respondent by way of speed post and file proof of sending the same. Put up on **20.11.2017 at 10.30 A.M.**

- sd -
MEMBER (TECHNICAL)
ghk

- sd -
MEMBER (JUDICIAL)